

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF January – 2024

Form-1

List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-	-	-	-

Form -2

List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani	Nainital	-	-	-	-	-

Form -3

List of cases in which Electronic Service of process has taken place during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court	Dehradun	Commercial Suit no.356/2023	IFB Vs. Sidhballi	-	-	29.01.2024
2	Commercial Court	Dehradun	Commercial Suit no.279/2023	Jatinder Pal Singh Vs. Dell EMC Ltd.	-	-	27.01.2024
3	Commercial Court	Dehradun	Arb Exe no.533/2020	Shri Ram City Vs. Mujahid	-	-	24.01.2024
4	Commercial Court	Dehradun	Arb Exe no.531/2020	Shri Ram Finance Vs. Ankur	-	-	24.01.2024
5	Commercial Court	Dehradun	Arb Execution 213/2023	Shri Ram Finance Vs. Hari Singh	-	-	22.01.2024
6	Commercial Court	Dehradun	Commercial Suit no.343/2023	Shri Ram City Vs. Israr	-	-	20.01.2024
7	Commercial Court	Dehradun	Misc no166/2023	Shri Ram City VS. Shambhu Singh	-	-	20.01.2024
8	Commercial Court	Dehradun	Arb Exe no.287/2020	Shri Ram Transport Vs. Shamshad	-	-	19.01.2024
9	Commercial Court	Dehradun	Arb Execution 515/2019	Shri Ram City Union Finance Vs. Sohan Lal Kumar	-	-	19.01.2024
10	Commercial Court	Dehradun	Arb Execution 227/2020	Shri Ram City Vs Vikas	-	-	19.01.2024
11	Commercial Court	Dehradun	Arb Execution 165/2020	Shri Ram Transport Vs Mahender Singh	-	-	19.01.2024
12	Commercial Court	Dehradun	Arb Execution 212/2023	Shri Ram Finance Vs. Manisha Bisht	-	-	19.01.2024
13	Commercial Court	Dehradun	Arb Execution 212/2023	Shri Ram Finance Vs. Rohan Kataria	-	-	19.01.2024
14	Commercial Court	Dehradun	Arb Execution 342/2020	Shri Ram Vs Sudheer Singh	-	-	19.01.2024
15	Commercial Court	Dehradun	Misc no.1/2024	Swastik Metacast Vs Forace Polymer	-	-	19.01.2024
16	Commercial Court	Dehradun	Arb 100/2023	UTC Vs Jagmohan	-	-	19.01.2024
17	Commercial Court	Dehradun	Arb 99/2023	UTC Vs Jagmohan	-	-	19.01.2024
18	Commercial Court	Dehradun	Commercial Suit no.343/2023	PNB Vs. Raj Infrastructure	-	-	18.01.2024

19	Commercial Court	Dehradun	Commercial Suit no.342/2023	PNB VS. R.M. Traders	-	-	18.01.2024
20	Commercial Court	Dehradun	Commercial Suit no.27/2023	Canara Bank Vs. Moni Enterprises	-	-	18.01.2024
21	Commercial Court	Dehradun	Arb Execution 32/2021	Shri Ram City Union Finance Vs. Mohd. Arif	-	-	18.01.2024
22	Commercial Court	Dehradun	Commercial Suit no. 364/2023	Vardhaman Vs Niharit	-	-	22.01.2024
23	Commercial Court	Dehradun	Commercial Suit no. 230/2023	SBI Vs Subhash Karki	-	-	22.01.2024
24	Commercial Court	Dehradun	Commercial Suit no. 6/2024	UCO Bank Vs Metabolic Fitness	-	-	22.01.2024
25	Commercial Court	Dehradun	Commercial Suit no. 371/2023	UCO Bank Vs Diva	-	-	23.01.2024
26	Commercial Court	Dehradun	Commercial Suit no. 2/2024	Talent Healthcare Vs Archon Biological	-	-	02.01.2024
27	Commercial Court	Dehradun	Arb Ex 215/2023	Sundaram Finance Vs Panwar Traders	-	-	16.01.2024
28	Commercial Court	Dehradun	Commercial Suit no. 252/2023	Shristi Medicos Vs Om Medicare	-	-	15.01.2024
29	Commercial Court	Dehradun	Arb Ex 303/2020	Shri Ram Transport Vs Wahid	-	-	15.01.2024

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani	Dehradun	-	-	-	-	-

Form 6													
Contested commercial cases disposed during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested / settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court, Dehradun	1	Misc. Civil reg 70/51/2023	DIRECTOR U.P COUNCIL OF SUGARCANE Vs M/s HIMALAYAN	Vikas Chandra	23-05-2023	No	03-01-2024	235	Contested	-	-	-

			HITECH NURSERIES									
	2	Arbitation/1/2021	SHRING CONSTRUCTION CO. PVT LTD Vs UTTAR PRADESH RAJKIYA NIRMAN NIGAM LTD	T.S. Bindra	05-01-2021	No	04-01-2024	1099	Contested	6-01-2024	-	Sec-34
	3	Misc. Civil reg 70/159/2023	Dakshianchal Vidyut Vitran Nigam Ltd. Vs M/s Mahavir Transmission Ltd.	Yogesh Sethi	16-10-2023	No	09-01-2024	85	Contested	-	-	-
	4	Misc. Civil reg 70/81/2023	UTTARAKHAND POWER CORPORATION LTD. Vs M/S LARDUMS ELECTRICALS PVT. LTD	Ajar Rab	11-07-2023	No	18-01-2024	191	Contested	-	-	-
	5	Arbitation/5/2022	M/s BANSAL CONSTRUCTION JV TECHNICAL CONSTRUCTION Vs GOVERNMENT OF UTTARAKHAND	Mahideep Singh	18-01-2022	No	25-01-2024	699	Contested	5-01-2024	-	Sec-34
	6	Arbitation/18/2022	GOVERNMENT OF UTTARAKHAND Vs M/s BANSAL CONSTRUCTION JV	Vibhor Tirkha	25-02-2022	No	25-01-2024	737	Contested	-	-	Sec-34
	7	Arbitation/14/2019	STATE U.K. Vs SIX MUNAAL	Ashok Dimri	01-09-2019	No	29-01-2024	1611	Contested	31-01-2024	-	Sec-34

			CONSTRUCTION										
		8	Misc. Civil reg 70/2/2021	SARDAR SURJEET SINGH CHANDOK Vs P.N.B HOUSING FINANCE LTD	Pranav Ahuliwalia	12-01- 2021	No	31- 01- 2024	639	Contest ed		-	Sec- 47
		9	Misc. Civil reg 70/14/2022	POONAM KASHYAP Vs HDB FINANCIAL SERVICES LTD PVT	Anurag Negi	02-05- 2022	No	31- 01- 2024	1114	Contest ed	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani	-	-	-	-	-	-	-	-	-	-	-	-

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applicatio ns received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	20	15	Nil	17	18
3	DLSA Bageshwar	Nil	Nil	Nil	Nil	Nil
4	DLSA, Dehradun	61	27	Nil	62	26
5	DLSA, Haridwar	12	9	Nil	18	3
6	DLSA,Nainital	7	10	Nil	6	11
7	DLSA, Pithoragarh	2	Nil	Nil	Nil	2
8	DLSA, U.S. Nagar	18	2	1	6	13

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		114	2	0	116
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1282	40	308	1014
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	273	-	273

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF JANUARY 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	2	-	-	-	1
No. of cases Instituted	313	-	-	-	-
No. of appeals filed	-	-	-	-	2
No. of cases pending	1287	-	-	-	116
No. of cases disposed of	308	-	-	-	-